

(u)

OA 426/93.

Camp at Nagpur.

Dated : 2.11.1993.

Ms. Sulekha Kumbhare, Counsel
for the applicant.

Mr. M. G. Bhargade, Counsel
for the Respondents.

In view of the Annexure 'A', the
cause of action has arisen within the
jurisdiction of Jabalpur Bench of
CAT. The OA may be filed before
the proper Bench.

The case is therefore accordingly
disposed of.

N.K.V.
(N.K. VERMA)
M(A)

(H.S. DESHPANDE)
V.C.

H.

dt 2/11/93

Order/Judgment despatched
to Applicant, Respondent(s)
on 6/11/93

82